

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

C M SMITH AND SONS LIMITED -MANUFACTURER OF AUTOMOBILE PARTS LIKE GEAR BOX, CLUTCH HOUSING, BREAK DRUM LOCATED NEAR AHMEDABAD, GUJARAT, INDIA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	C M SMITH AND SONS LIMITED PAN: AAACC9303M CIN: U17297GJ1998PLC034205
2.	Address of the registered office	Dashrath Wadi, Court Road Nadiad, Dist-Kheda, Nadiad, Gujarat, India-387001
3.	URL of website	Presently Corporate Debtor's website www.cmsmith.in is not Operational.
4.	Details of place where majority of fixed assets are located	The industrial units of the CD are situated (i) Unit I at Dashrath Wadi, Court Road, Nadiad-Gujarat 387001(ii) Unit II at Bhumi - Uttarsanda Road, Bhumi, Nadiad Gujarat. 387001 (iii) Unit III at Survey No. 70-71, Village - Zak Taluka - Dehgam, District - Gandhinagar (Gujarat) and (iv) Unit IV at Plot No.C-3/5-6-7. GIDC estate Nadiad - 387001
5.	Installed capacity of main products/ services	1. Installed and achieved casting capacity 110 MT per day for Zak unit 2. machining capacity 110 MT per day for Zak and Nadiad combined for casted material
6.	Quantity and value of main products/ services sold in last financial year	The CD was non-operational in last year however CD had achieved turnover of Rs 200 + crores in previous years when units were operating at optimal capacity.
7.	Number of employees/ workmen	Presently, operations of the CD are not functional therefore no employees/workmen are on roll.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Last audited financials available for FY 2023-24 and 2024-25. Other details can be obtained through Email on iprvcajanakshah@gmail.com and cirp.cmsmith@npvinsolvency.in
9.	Eligibility for resolution applicants under section	Details can be obtained through Email on iprvcajanakshah@gmail.com and

	25(2)(h) of the Code is available at URL:	cirp.cmsmith@npvinsolvency.in
10.	Last date for receipt of expression of interest	12 th Feb 2026
11.	Date of issue of provisional list of prospective resolution applicants	22 nd Feb 2026
12.	Last date for submission of objections to provisional list	27 th Feb 2026
13.	Date of issue of final list of prospective resolution applicants	8 th March 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	13 th March 2026
15.	Last date for submission of resolution plans	12 th April 2026
16.	Process email id to submit Expression of Interest	cirp.cmsmith@npvinsolvency.in




Janak Jagjivan Shah
Resolution Professional
C M Smith and Sons Limited
IBBI/PA-001/IP-P-02626/2022-2023/14085
AFA Issued by IIPPI 30.06.2026
201, Kamdhenu Complex, Nr. Toran Dining
Hall, Opp. Sales India, Income Tax, Ashram
Road, Ahmedabad 380 009

Date: 28.01.2026
Place: Ahmedabad